

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS & INFORMATION TECHNOLOGY
LOK SABHA
STARRED QUESTION NO. *109
TO BE ANSWERED ON: 23.11.2016

SOFTWARE TECHNOLOGY PARKS OF INDIA

***109. SHRI RAMESWAR TELI:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Software Tech Parks have been set up in various places and if so, the locations where these have been set up during the last one year;
- (b) whether the Government proposes to set up Software Technology Parks in the rural areas;
- (c) if so, the details thereof along with the funds allocated/being allocated for the purpose in the current financial year, State and location-wise; and
- (d) the names of the States/UTs where such parks have been set up and are proposed to be set up, location-wise?

ANSWER

MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)

(a) to (d) A Statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED
QUESTION NO. *109 FOR 23.11.2016 REGARDING SOFTWARE
TECHNOLOGY PARKS OF INDIA.**

.....

(a) to (d): A total of 56 Software Technology Parks of India (STPI) Centres have been setup across the country. State-wise list of STPI centres is at Annexure-I. During the last one year, two new STPI centres have been set-up in Gurgaon (Haryana) and Surat (Gujarat). The state-wise list of 23 STPI centres proposed to be set-up is at Annexure-II.

As per policy for setting up a new STPI Centre, State Government or centres of Excellence/Higher Educational Institution is required to provide minimum 2 acres of developed land or 50,000 sq. ft. built-up area free of cost on long term lease. In case, State Government/Centres of Excellence/Higher Educational Institution provides minimum 2 acres of land, STPI will construct minimum 20,000 sq. ft. built-up space. The cost for setting up of new STPI centre shall be borne by STPI only from its internal accruals. Hence, no funds are allocated by the Government for the same.

While the initiative for setting up a new STPI centre lies with the State Government, STPI jointly with the State Government concerned is required to conduct a feasibility study to evaluate the export potential and commercial viability of the proposed location.

Annexure-I**State-wise list of existing STPI Centres**

S.N	State	Location
1	Andhra Pradesh	Kakinada
2		Tirupati
3		Vijayawada
4		Vizag
5	Assam	Guwahati
6	Bihar	Patna
7	Chhattisgarh	Bhilai
8	Gujarat	Gandhinagar
9		Surat
10	Haryana	Gurgaon
11	Himachal Pradesh	Shimla
12	Jammu and Kashmir	Jammu
13		Srinagar
14	Jharkhand	Ranchi
15	Karnataka	Bengaluru
16		Hubli
17		Mangalore
18		Manipal
19		Mysore
20	Kerala	Thiruvananthapuram
21	Madhya Pradesh	Gwalior
22		Indore
23	Maharashtra	Aurangabad
24		Kolhapur
25		Nagpur
26		Nasik
27		Mumbai
28		Pune
29	Manipur	Imphal
30	Meghalaya	Shillong
31	Mizoram	Aizawl
32	Odisha	Berhampur
33		Bhubaneswar
34		Rourkela
35	Pondicherry	Pondicherry
36	Punjab	Mohali
37	Rajasthan	Jaipur
38		Jodhour
39	Sikkim	Gangtok
40	Tamil Nadu	Chennai
41		Coimbatore
42		Madurai
43		Tirunelveli
44		Trichy
45	Telangana	Hyderabad
46		Warangal
47	Uttar Pradesh	Allahabad

48		Kanpur
49		Lucknow
50		Noida
51	Uttarakhand	Dehradun
52	West Bengal	Durgapur
53		Haldia
54		Kharagpur
55		Kolkata
56		Siliguri

Annexure-II

State-wise list of proposed STPI Centres

S.N	State	Location
1	Arunachal Pradesh	Itanagar
2	Bihar	Bhagalpur
3		Darbhanga
4	Goa	Goa
5	Jharkhand	Bokaro
6		Deoghar
7		Dhanbad
8		Jamshedpur
9	Madhya Pradesh	Bhopal
10		Chhindwada
11		Jabalpur
12	Nagaland	Kohima-Dimapur
13	Odisha	Angul
14		Balasore
15		Jajpur
16		Koraput (jeypore)
17		Sambalpur
18	Punjab	Amritsar
19	Tripura	Agartala
20	Uttar Pradesh	Agra
21		Gorakhpur
22		Meerut
23		Varanasi
